Government of Punjab Department of Industries and Commerce (Policy Implementation Unit) Corrigendum

Dated :- 25-06-2019

No.PIU/IBDP-2017/2849 With reference to Notification No.CC/Addl. Dir/ Industrial & Business Development/1906 dated 22/12/2017 in pursuance of the provisions of clause 6.4 & clause 9.1 of the Punjab Industrial & Business Development Policy, 2017 (hereinafter referred as Policy) notified vide no CC/ Addl.Dir/ Indl. & Business Development/ 2017/ 1369 dated 17.10.17 regarding setting up of District level Single Window System and No. PIU/IBDP-2017/5232 dt: 31-10-2018, issued thereafter, regarding the jurisdiction of District Level Committee, the Governor of Punjab is pleased to make amendments in accordance with Detailed Schemes & Operational Guidelines, 2018 notified on 07-08-2018 as under:-

- The applications for regulatory clearances/fiscal incentives for Micro, Small & Medium Enterprises (MSME) as defined by Ministry of MSME, Government of India irrespective of Fixed Capital Investment (FCI) shall be made to the District Level Committee.
- The applications for regulatory clearances/fiscal incentives for projects other than MSME irrespective of Fixed Capital Investment (FCI) shall be made to the State Level Committee.

Dated:16-06-2019

Vini Mahajan, IAS

Additional Chief Secretary to Govt of Punjab

Department of Industries and Commerce

Endst No PIU/IBDP-2017/2850 -5/

Dated: 25-06-19

A copy of the above is forwarded to the following for information please.

- (i) The Chief Principal Secretary to Chief Minister, Punjab
- (ii) The Chief Secretary, Punjab

Special Secretary to Government of Punjab Department of Industries & Commerce

Endst No PIU/IBDP-2017/2852 - 2853

Dated: 25-06-19

A copy of the above is forwarded to the following for information please.

(i) All the Special Chief Secretaries/ Additional Chief Secretaries/ Financial Commissioners/ principal Secretaries/ Administrative Secretaries, Punjab

(ii) All Deputy Commissioners in the State of Punjab

Special Secretary to Government of Punjab Department of Industries & Commerce

Endst No PIU/IBDP-2017/ 2854 - 2857

Dated: 25-6-19

A copy of the above is forwarded to the following for information and necessary action.

- (i) Chief Executive Officer, Punjab Bureau of Investment Promotion
- (ii) The Director of Industries & Commerce, Punjab
- (iii) Additional Director(Incentive)
- (iv) All General Managers, District Industries Centres in the State of Punjab

Special Secretary to Government of Punjab Department of Industries & Commerce

Endst No PIU/IBDP-2017/ 2858

Dated: 25-06-19

A copy of the above is forwarded to the following for uploading the same on the website of printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette.

(i) The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries & Commerce, Punjab

Special Secretary to Government of Punjab Department of Industries & Commerce